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IN THE	HIGH COURT	OF DEI	LHI A	T NEW D	ELHI
	AS(C) 406/2012	OI DE			
	/IR SINGH NAGA	AR & OR	2S	P	etitioners
	versus	in a or		•••••	etitioners
G S PAT	NAIK DELHI DE'	VELOPM	IENT A	AUTHORIT	Y
& ORS		, 22 01 1	121(1)		espondents
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W.P.(C)	646/2012 and	C.M.	Nos.	1388/2012,	3091/2012
4714/2013	3, 14927/2013,	9139/20	014, 1	6362/2014,	16457/2014
16561/201	4, 8789/2015, 276	32- 2763	<u> 5/2015</u>	, 1618/2016	<u>, 24799/2016</u>
<u>25920/201</u>	28002-2800	03/2016,	338	94/2016,	34971/2016
	6, 46383/2016,				
	<i>y</i> , 10928/2017,				
	8, 14485/2018,	17048/	<u>2018, 2</u>	<u>20467/2018,</u>	27025/2018
	8 & 24085/2019				
KARAMV	IR SINGH NAGA	AR AND	ANR.	Po	etitioners
	versus				
DELHI D	EVELOPMENT A	UTHOR	ITY &	ORS Re	spondents
CONTRO	A G(C) 920/2012	J C M	I Mag	22/11/2012	10077/2010
	AS(C) 820/2012 8				100///2013
	13, 17393/2013, 17				atitionar
ANJUMA	N-E-HAIDER (RI	EGD.)		P	ennoner
СПУІРМ	versus AN NDMC, ARCI	има ар	ODA	P ODS D	acnondants
	AN INDIVIC, ARCI		UNA C	CONS K	cspondents
CONT C	AS(C) 862/2013				
	N -E- HAIDERI (.	REGD) I	EI HI	D,	etitioner
7 11 13 C 1 1 17 1	versus	KLOD) I		1	entioner
COMMIS	SIONER OF POL	ICE DEL	Н		
	ASSI & ORS	ICE DEL	7111	R	espondents
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CONT.C	AS(C) 921/2013				
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	N-E-HAIDEKI (K	EGD) D	ELHI	Г	etitioner
	N-E-HAIDERI (R versus	EGD) D	ELHI	Г	etitioner





+	CONT.CAS(C) 824/2014 and C.M. No. 19188/2	<u>2014</u>			
	KARAMVIR SINGH NAGAR	Petitioner			
	versus				
	BAHADUR ABBAS NAQVI	Respondent			
+	CONT.CAS(C) 900/2015 and C.M. No. 10220/2	2016			
T	ANJUMAN-E-HAIDERI (REGD) DELHI	Petitioner			
	versus	I ethioner			
	NARESH KUMAR & ORS	Respondents			
	NAKESII KUWAK & OKS	Respondents			
+	CONT.CAS(C) 867/2016				
	DELHI DEVELOPMENT AUTHORITY	Petitioner			
	versus				
	SYED BAHADUR ABBAS NAQVI				
	SECY ANJUMAN-E-HAIDERI & ORS	Respondents			
+	CONT.CAS(C) 239/2017				
	DELHI DEVELOPMENT AUTHORITY	Petitioner			
	versus				
	SYED BAHADUR ABBAS NAQVI,				
	SECY ANJUMAN-E-HAIDERI & ORS	Respondents			
+	CONT.CAS(C) 1099/2019 and C.M. No. 15631	/2022			
ı	CITIZAN WELFARE FORUM & ORS	Petitioners			
	versus	i cutioners			
	ANJUMAN E HAIDRI	Respondent			
		respondent			
+	W.P.(C) 6843/2013 and C.M. Nos. 14836	/2013, 16274/2015,			
	23045/2015, 29121/2017, 14954/2019, 14955/2019 & 43308/2019				
	CITIZEN WELFARE FORUM & ORS	Petitioners			
	versus				
	ANJUMAN-E-HAIDARI & ORS	Respondents			
	TUD (C) 000/0010 1 C N N 1/20/0010				
+	W.P.(C) 880/2013 and C.M. No. 1673/2013	D. C.C.			
	SHRI SUBHASH CHANDER MAINI	Petitioner			
	versus	D 1			
	D.D.A. AND ANR	Respondent			





MEMO OF APPEARANCE:

Mr. Apoorv Agarwal & Ms. Riya Thomas, Advocates for petitioner in W.P.(C) No. 880/2013.

Mr. Vivek Goyal, CGSCPC with Mr. Gokul Sharma & Mr. Shivam Singh, Advocates in W.P.(C) Nos.646/2012, 6843/2013 & 880/2013 and CONT. CAS(C) Nos.900/2015 & 1099/2019, for UOI.

Mr. Saransh Gupta, Advocate with SI Karan Singh, PS-Lodhi Colony in CONT.CAS(C) Nos.406/2012, 862/2013, 900/2015 & 1099/2019 and W.P.(C) Nos. 646/2012 & 6843/2013 for respondent/ Delhi Police.

Ms. Tasneem Ahmadi & Ms. Mahima Rathi, Advocates in CONT.CAS(C) No.820/2012, 862/2013, 921/2013, 900/2015, 824/2014, 867/2016, 239/2017 & 1099/2019 and W.P.(C) No. 646/2012 for respondent.

Mr. Santosh Kumar Tripathi, Standing Counsel with Mr. Arun Panwar, Mr. Pradyumn Rao, Mr. Utkarsh Singh, Mr. Kartik Sharma, Ms. Prashansa Sharma & Mr Rishabh Srivastava, Advocates in CONT.CAS(C) 406/2012 & W.P.(C) No. 646/2012, for respondent/GNCTD.

Mr. Arun Birbal & Mr. Sanjay Singh, Advocates for respondent/DDA in CONT.CAS(C) No.867/2016 & 1099/2019.

Ms. Manika Tripathy, Standing Counsel with Mr. Chirantan Saha & Mr.Aishwary Jaiswal, Advocates for respondent/ DDA in CONT.CAS(C) No.1099/2019.

Ms. Shobhana Takiar, Standing Counsel with Mr. Kuljeet Singh, Advocate for respondent/ DDA in W.P.(C) No. 880/2013.

Ms. Kanika Agnihotri, Advocate in CONT.CAS(C) 406/2012, 820/2012, 921/2013 & 900/2015 and W.P.(C) No.646/2012 & 880/2013, for respondent/ NDMC.

CORAM:

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE SANJEEV NARULA

> ORDER 31.08.2023

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There is a Full Court Reference today on account of retirement of





Hon'ble Ms. Justice Poonam A. Bamba.

Due to paucity of time, it is not possible to hear the matter today. List on 17.11.2023.

SATISH CHANDRA SHARMA, CJ

SANJEEV NARULA, J

AUGUST 31, 2023
B.S. Rohella